

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 105

IA No.- 5078/ND/2020 in IB- 3238/ND/2019

IN THE MATTER OF:

Prem Kumar Sharma

... Applicant/Petitioner

Vs

M/s Alchemist Ltd.

... Respondent

Order under Section 9 of IBC.

Order delivered on 03.12.2020

Coram:

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Application filed by the Operational Creditor for urgent hearing. Application is allowed. Mr. Udayan, Learned Counsel for the applicant seeks and is granted ten days time to file rejoinder. Mr. Abhishek, appears for the Corporate Debtor states that reply is filed but same has not come to the Court file.

List for hearing on 04.01.2021.

**Sd/-
SUMITA PURKAYASTHA
MEMBER (T)**

**Sd/-
DR. DEEPTI MUKESH
MEMBER (J)**

